



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/5058/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Anubha Das,
Family Court No.-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 5th September, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG 303/19 dtd. 02.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 03.09.2019, has been ~~granted/rejected~~.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/5059/A, dated 5.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

06/09/19

JT. REGISTRAR (VIGILANCE)

Adm